SHRI H. N. MUKERJEE: Could I make a one-minute submission to you regarding this?

MR. SPEAKER: We have to meet .again.

SHRI H. N. MUKERJEE: I shall confine myself to one minute.

MR. SPEAKER: At 4 O'Clock.

13.40 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND COMMUNI-CATIONS (DR. RAM SUBHAG SINGH): On behalf of Shri 1. K. Gujral to lay on the Table a copy of the Indian Telegraph (Ninth Amendment) Rules, 1967, published in Notification No. G.S.R. 1901 in Gazette of India dated the 19th December, 1967, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-37/68].

NOTIFICATIONS UNDER RICE-MILLING IN-DUSTRY (REGULATION) ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHI:I ANNASAHIB SHINDE): I beg:

(1) to re-lay on the Table a copy each of the following Notifications under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958:—

- (1) The Rice-Milling Industry (Regulation and Licensing) Third Amendment Rules, 1967 published in Notification No. G.S.R. 1465 in Gazette of India dated the 30th September, 1967. [Placed in Library. See No. LT-2192/67.]
- (ii) The Rice-Milling Industry (Regulation and Licensing)

Fourth Amendment Rules, 1967, published in Notification No. G.S.R. 1772 in Gazette of India dated the 29th November, 1967. [Placed in Library, See No. LT-2055/67.]

- (2) to lay on the Table-
 - (i) A copy each of the following Notifications under sub- section (6) of section 3 of the Essential Commodities Act, 1956:---
 - (a) The Indian Maize (Temporary Use in Sterch Manufacture) Second Order, 1967 published in Notification No. G.S.R. 1886 in Gazette of India dated the 18th December, 1967.
 - (b) The Indian Maize (Temporary Use in Starch Manufacture) Third Order, 1967, published in Notification No. G.S.R. 1902 in Gazette of India dated the 19th December, 1967.
 - (c) The Roller Mills Wheat Products (Price Control) Second Amendment Order, 1967, published in Notification No. G.S.R. 1932 in Gazette of India dated the

23rd December, 1967.

- (d) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Second Amedment) Order 1967, published in Notification No. G.S.R. 1934 in Gazette of India dated the 26th December, 1967.
- (e) The Solvent-Extracted Oil, De-oiled Meal and Edible Flour (Control) (Second Amendment) Order, 1967. published in Notification No G.S.R. 1939 in Gazette of India dated the 30th December, 1967.